

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2002**

TO BE ANSWERED ON THE 5TH AUGUST, 2026/ SRAVANA 14, 1948 (SAKA)

USE AND OUTCOMES OF CCTNS IN BIHAR AND ACROSS THE COUNTRY

2002 # SHRI SHAMBHU SHARAN PATEL:

Will the Minister of Home Affairs be pleased to state:

- (a) the details regarding the uses and outcomes of the Crime and Criminal Tracking Network and Systems (CCTNS);**
- (b) the significance and benefit of connecting the country's police stations through CCTNS; and**
- (c) the number of police stations in the country currently connected to the CCTNS?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) and (b): Crime and Criminal Tracking Network & Systems (CCTNS) facilitates collection, updation and analysis of data related to crime and criminals in near real time basis. It facilitates various benefits to States/UTs Police, Central Law Enforcement Agencies (CLEAs) and citizens of India, as per details given below:

Benefits of connecting the country's police stations through CCTNS:

- i. Computerization of police processes (Complaints, FIRs, Investigation details, Charge sheet, Court disposal, Appeals and Challans/Registers).**

- ii. Search on national/state database of crime & criminals.**
- iii. Enables sharing of data amongst Police, Central investigative agencies, Courts, Prison, Forensic and Prosecution for effective justice delivery.**

Following services have been provided to citizens at the national level through Digital Police Portal and Central Citizen Services Portal:

- i. Missing Persons search**
- ii. Generate Vehicle NOC**
- iii. Proclaimed Offenders information**
- iv. Locate Nearest PS**

In addition, following 9 mandated citizen services have been provided by various State Police Citizen Portals:

- i. Filing of complaints to the concerned Police Station**
- ii. Obtaining the status of complaints**
- iii. Obtaining the copies of FIRs**
- iv. Details of arrested persons/wanted criminals**
- v. Details of missing/kidnapped persons**
- vi. Details of stolen/recovered vehicles, arms and other properties**
- vii. Submission of requests for issue/renewal of various NOCs**
(Procession, Event/Performance, Protest/Strike etc.)

viii. Verification requests for servants, employment, passport, senior citizen registrations etc.

ix. Portal for sharing information and enabling citizens to download required Forms

(c): As on 01.06.2026, all 17,762 Police Stations are using CCTNS.
